40/11/12 A

HIGH COURT OF DELHI: NEW DELHI

No. 2842/G-10/Genl.-II/DHC Dated: 2011/24

CIRCULAR

In continuation of the Circular No.544/Genl./DHC dated 10.07.2014, No. 472/Genl./DHC dated 14.08.2015 and No. 2904/G-10/Genl.-II/DHC dated 01.11.2023 regarding making of complaints under the Sexual Harassment of Women at Workplace (Prevention Probibition and Redressal) Act, 2013, it is hereby circulated for information of all concerned that the contact number of Registrar (Genl.-Admin.-II) is now 9717394823 instead of 9560779700 for official purposes.

Sd/-(V.K. Mittal) Joint Registrar for Registrar General

Endst. No 2843-48/G-10/Genl. II/DHC

Dated: 20 11.24

Copy forwarded for information and necessary action to: -

1.	Registrar-cum-Secretary to Hon'ble the Chief Justice	With the request to
2.	JR-cum-PA to the Registrar General	kindly bring the
3.	All Registrars, OSD(s), Coordinator (DIAC), Joint Registrars, Deputy Registrars, Assistant Registrars	contents of the above circular to the knowledge of the
4.	All AOJs, Court Masters, Private Secretaries and Branch In-charge(s).	officials working under their supervision.
5 .	Registrar (IT), with the request to upload the same on the intranet of this Court.	
6.	Notice Board	

(Sumit Tandon)
Administrative Officer (Judicial)

As directed may be ullouded.

Ditty

P-A-to Registres (IT)

AOT | FT cell